

18

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ANILASH K.R.

Counsel for
Applicant

SAVITHA DEVI.M

counsel for RP
R2

ORDER

Counsel for both the parties are present and prayed for adjournment. At request, time is enlarged. Put up on 23.08.2018 at 10.30 A.M.

-84-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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